

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 282 OF 2017 &
IA NOS. 734 OF 2017 and IA NO. 485 OF 2018

Dated: 9th August, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jaiprakash Power Ventures Limited **Appellant(s)**
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit
Mr. Ashok Shukla (Rep.)

Counsel for the Respondent(s) : Ms. Aradhna Tandon
Mr. Parinay Deep Shah for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan for R-2

Mr. Aashish Anand Bernard
Mr. Paramhans for
Mr. S.S. Patel (Rep.) R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **27.09.2018.**

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member